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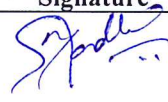
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

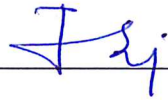
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.869/252/HDB/2018
NAME OF THE COMPANY	Air Aroma India Pvt Ltd
NAME OF THE PETITIONER(S)	Air Aroma India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Advocate	9866605055	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Reddy for Roc	Adv.	9160004881	

**ORDER**

Counsel for Applicant Company is present. Junior Counsel for Shri Harish Reddy, CGSC for RoC (H) is present.

Heard both sides. List it for orders on 28.09.2018.

  
Member (J)

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